

Schools with broadband facility

†2181. SHRI SATYAVRAT CHATURVEDI:
SHRI MOTILAL VORA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that there is a pilot scheme to link 40,000 primary and secondary schools with broadband through Y-MAX technique of BSNL;

(b) by when this work would be completed;

(c) the names of the companies which are collaborating with Government in this scheme;

(d) the plan of Government to link other primary and secondary schools with broadband in future; and

(e) by when all primary and secondary schools would be linked with the broadband?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) to (c) Sir, there is no Pilot scheme for providing Broadband using Wi-MAX Technique.

(d) and (e) Computer Aided Learning is a component of the Central Sponsored Scheme "Sarva Shiksha Abhiyan" and is meant for computer literacy and computer-assisted learning in higher primary schools. For the secondary and higher secondary stage, there is a Centrally Sponsored Scheme called "Information & Communication Technology in Schools" to provide funding to State Government for computer infrastructure and internet connectivity.

Cyber crimes against Women

2182. SHRIMATI KANIMOZHI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware of the increasing incidents of cyber crimes perpetrated against women;

(b) whether Government has taken any steps to check such tendency; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) The National Crime Records Bureau (NCRB) maintains national crime data. It, however, does not maintain specific information on cyber crimes perpetrated against women.

Central Bureau of Investigation (CBI) has registered 12 cases under the provisions of IT Act 2000 along with other Acts in the year 2007 out of which only in 2 cases offences are perpetrated against women.

(b) and (c) The fight against cyber crime is a coordinated effort on the part of several agencies in the Govt. on an on going basis, involving Law Enforcement Agencies such as the Central Bureau of Investigation, Intelligence Bureau, State Police organizations and other specialized organizations. Some of the specific steps taken by the Government are as follows:

1. The Government has introduced the Information Technology (Amendment) Bill, 2006 in the Parliament, which *inter alia* provides for new forms of cyber crimes like publishing of material containing sexually explicit act in electronic form, video voyeurism, breach of confidentiality and leakage of data by service providers, e-commerce frauds through impersonation commonly known as phishing, identity theft and offensive messages through communication service.

2. The Indian Computer Emergency Response Team (CERT-In) is engaged in developing appropriate Security Guidelines and other best practices for securing the Information Technology infrastructure.

3. Central Bureau of Investigation and other police organizations have set up Cyber Crime Cells manned by officers who have been specially trained to handle such crimes.

4. The Government conducts several awareness and training programmes on cyber laws and cyber crimes for judicial Officers, Law Enforcement Agencies, Cyber Forensic Scientists and other users.

Ban on Recruitment in Telecom Department

2183. SHRI N.R. GOVINDARAJAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has imposed a ban of fresh recruitment in the Telecom Department;

(b) if so, the details thereof and the reasons therefor;

(c) the number of posts lying vacant, circle-wise; and

(d) the time by when these posts are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) and (b) No, Sir.

(c) and (d) Telecom services are provided by two PSUs under DoT, namely Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL). These PSUs have their own policies on fresh recruitment.

Call Centres in Panchayat Union

2184. SHRI C. PERUMAL: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is having any proposal to open Call Centres in all Panchayat Union level in the near future to provide better communication facilities for all rural population;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) to (c) No, Sir. The Government is not proposing to set up call centres in all Panchayat Union Level. However, the Government has approved a Scheme for Providing support for establishing 100,000